

Coverage by Doordarshan in Kerala

1979. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of towns in the State of Kerala covered by the Doordarshan network;

(b) whether any other towns in the State are proposed to be brought under the network during 1987-88;

(c) if so, the details thereof; and

(d) the allocation made for the purpose under the Annual Plan for 1987-88 ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) Information about the number of towns covered by Doordarshan network is not available. However, so far as Kerala is concerned, two high power (10 KW) TV transmitters, one each at Cochin and Trivandrum, and three 100K W transmitters, one each at Calicut, Cannanore and Palghat, cover about 77.5% population of the State.

(b) and (c). Yes, Sir. Two 100 W TV transmitters one each at Mallappuram and Kasargod are proposed to be installed and commissioned during 1987-88.

(d) Equipment for the 100 W transmitters at Mallappuram and Kasargod is expected to be received and paid for during 1986-87. A provision of Rs. 1.38 lakhs towards installation charges in respect of these two transmitters is included in the Annual Plan allocation for 1987-88.

Bonded Labour

1980. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of LABOUR be pleased to state :

(a) the States/Union Territories where bonded labour is still continuing;

(b) the States/Union Territories that have recorded the highest number of bonded labour as on 31 December, 1986;

(c) the number of bonded labour identified in the State of Kerala and the

number out of them rehabilitated as on 31 December, 1986; and

(d) the details of the total expenditure incurred on their rehabilitation in Kerala ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Identification and rehabilitation of bonded labour is the responsibility of the State Governments. Bonded Labour have been identified in 12 States, namely, Andhra Pradesh, Bihar, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Rajasthan, Orissa, Tamilnadu and Uttar Pradesh. All State Governments and Union Territories have been advised to continue their efforts to identify bonded labour.

(b) Highest number of bonded labourers have been identified in Karnataka followed by Orissa and Tamilnadu.

(c) 823 bonded labourers were identified in Kerala upto 31st December, 1985. No bonded labour has been identified during the year 1986. 710 of these have been rehabilitated, 48 are not traceable, 3 have died and 62 do not want rehabilitation as they have independent sources of livelihood.

(d) Rs. 9.53 lakhs have been released as Central Share to the Kerala Government upto 1983-84. No proposal for release of funds has been received from Kerala thereafter.

Allotment of Funds under Drought Prone Area Programme

1981. SHRIMATI N.P. JHANSI LAKSHMI: Will the Minister of AGRICULTURE be pleased to state :

(a) the funds earmarked for Andhra Pradesh under the Drought Prone Area Programme for the Seventh Five Year Plan;

(b) the amount spent so far; and

(c) whether the programme is going on according to the scheduled, if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-